

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-14-2020**

Mr. Jose Remedios Rodrigues ... Petitioner

Versus

Presiding Officer ... Respondent

Shri Arjun Naik, Advocate for the Petitioner.

Shri Negel Da Costa Frias, Advocate for the Respondent No.2.

Shri Nikhil Vaze, Advocate for the Respondent No.3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 20 October 2020

P.C. :

Despite his best efforts, it seems, the petitioner's counsel could not bring himself online because of the connectivity problem.

2. Post the matter on 03.11.2020.

DAMA SESHADRI NAIDU, J.

NH